



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 10.10.2025

NOTICE

Please take notice that the following matters listed in the Court – III on 10.10.2025 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	I.A. No. 6089 of 2025 in Comp. App. (AT) (Ins) No. 2037 of 2024	Nilesh Enterprise, Through Its Partner Jatinkumar D. Lakkad Vs. Rameshkumar Totla, Liquidator of Galaxy Cotton & Textiles Pvt. Ltd. & Ors.	10.10.2025	15.10.2025
2.	I.A. No. 6090 of 2025 in Comp. App. (AT) (Ins) No. 2036 of 2024	Giriraj Enterprise, Through Its Partner Sanjaykumar J. Lakkad Vs. Rameshkumar Totla, Liquidator of Galaxy Cotton & Textiles Pvt. Ltd. & Ors.	10.10.2025	15.10.2025
3.	Comp. App. (AT) (Ins) No. 1405-1406 of 2022	Power Infrastructure India Vs. Power Finance Corporation Ltd. & Anr.	10.10.2025	31.10.2025

4.	Comp. App. (AT) (Ins) No. 2269 of 2024 Part Heard	Sunrise Industries Vs. Umesh Gupta Liquidator of Hema Automotive Pvt. Ltd.	10.10.2025	29.10.2025
5.	Comp. App. (AT) (Ins) No. 203 of 2025	Kiran Bhanot Vs. UCO Bank & Anr. With	10.10.2025	17.11.2025
6.	Comp. App. (AT) (Ins) No. 204 of 2025	Rakesh Kumar Bhanot Vs. UCO Bank & Anr.	10.10.2025	17.11.2025
7.	Comp. App. (AT) (Ins) No. 657 of 2025	Sanjay Gupta Vs. Aruna Sikdar & Anr.	10.10.2025	03.11.2025
8.	Comp. App. (AT) (Ins) No. 1056 of 2025 (With Defects)	Uniworth Enterprises LLP Vs. Starco Metaplast Pvt. Ltd.	10.10.2025	17.11.2025
9.	Comp. App. (AT) (Ins) No. 325 of 2025 Part Heard	Dinesh Keshawrao Atkare & Anr. Vs. Palak Swapnil Desai, Erstwhile RP of Santoshi Barrier Film India Pvt. Ltd. & Anr.	10.10.2025	04.11.2025

10.	Comp. App. (AT) (Ins) No. 368 of 2025 Part Heard	Rajender Prasad Mittal Vs. Jaikrishan Estates Pvt. Ltd.	10.10.2025	12.11.2025
11.	Comp. App. (AT) (Ins) No. 754 of 2024	Vistra ITCL (India) Ltd. & Ors Vs. Satra Properties (India) Ltd.	10.10.2025	04.11.2025
12.	Comp. App. (AT) (Ins) No. 1189 of 2024 & I.A. No. 4241, 4242, 4243, of 2024	Gaurav Rathi Vs. State Bank of India & Anr.	10.10.2025	10.11.2025
13.	Comp. App. (AT) (Ins) No. 1386 of 2024	Secure Meters Ltd. Vs. Signet Products Pvt. Ltd.	10.10.2025	31.10.2025
14.	Comp. App. (AT) (Ins) No. 2338 of 2024	Assistant Provident Fund Commissioner Vs. Anurag Kumar Sinha & Anr. RP of Valecha Engineering Ltd.	10.10.2025	04.11.2025
15.	Comp. App. (AT) (Ins) No. 314 of 2025	Chandra Tahiliani Vs. Planet Builders and Developers & Anr.	10.10.2025	30.10.2025

16.	Comp. App. (AT) (Ins) No. 553 of 2025 & I. A. No. 2408 of 2025	Anuj Rana, Majority Shareholder & Director of Neelkantham Systems Pvt. Ltd. Vs. Virendera Prakash Gupta, Proprietor of Virendera Textiles	10.10.2025	27.10.2025
17.	Comp. App. (AT) (Ins) No. 843 of 2025	Manish Mahendra Somani Vs. Bank of Baroda & Anr. With	10.10.2025	04.11.2025
18.	Comp. App. (AT) (Ins) No. 845 of 2025	Manoj Mahendra Somani Vs. Bank of Baroda & Anr.	10.10.2025	04.11.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar